



**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-49/2000/ 3832/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Chandan Das  
District & Sessions Judge,  
Baksa, Mushalpur.

Dated Guwahati the 19<sup>th</sup> July, 2019.

Sub: **Casual leave and station Leave permission.**

Ref:- Your letter No. DJ/BAK/2798/2019/E, dtd. 18.07.2019,

Sir,

With reference to the above, I am directed to inform you that, your prayer for 1 (one) day casual leave on 20.07.2019 along with station leave permission, with your official car, at your own cost, w.e.f. the evening of 19.07.2019 till the morning of 22.07.2019, has been granted/~~rejected~~. The Chief Judicial Magistrate, Baksa, Mushalpur and in his absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**  
Memo NO.HC.VII-49/2000/ 3833 /A, dated 19.07.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

19/7/19

**JT. REGISTRAR (VIGILANCE)**

Rdars